

**THE SPEAKER AND DEPUTY-SPEAKER
(GUJARAT ASSEMBLY) T.A. & D.A.
(AMEND) RULES, 1979 AND 1980**

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI BHISHMA
NARAIN SINGH):** I beg to lay on
the Table a copy each of the follow-
ing Notifications (Hindi and English
versions) under sub-section (4) of
section 13 of the Gujarat Legislative
Assembly (Speaker and Deputy-
Speaker) Salaries and Allowances
Act, 1960 read with clause (c) (iv)
of the Proclamation dated the 17th
February, 1980 issued by the Presi-
dent in relation to the State of
Gujarat:—

(1) The Speaker and the Deputy-
Speaker Travelling and Daily
Allowances (Second Amendment)
Rules, 1979, published in Notifica-
tion No. GK/79/39/56 (B) (PA) in
Gujarat Government Gazette dated
the 16th November, 1979. [*Placed
in Library. See No. LT-350/80*].

(2) The Speaker and Deputy-
Speaker travelling and Daily
Allowances (Amendment) Rules,
1980 published in Notification No.
GK/3/56/79B (PA) in Gujarat
Government Gazette dated the 8th
January, 1980. [*Placed in Library.
See No. LT-351/80*].

(Interruptions)

**REPORTS ON THE WORKING AND ACTIVI-
TIES OF VARIOUS NATIONALISED BANKS
FOR THE YEAR ENDED ON 31-12-78,
CENTRAL EXCISE (2ND AMDT.) RULES,
1980, NOTIFICATION RE. REDUCTION IN
BASIC EXCISE DUTY ON FREE SALE
SUGAR, NOTIFICATIONS UNDER CUSTOMS
ACT, 1962 AND NOTIFICATION RE. LEVY
OF EXPORT DUTY ON HESSIAN CLOTH, ETC.**

**THE MINISTER OF FINANCE AND
INDUSTRY (SHRI R. VENKATA-
RAMAN):**

ON BEHALF OF SHRI JAGANNATH PARADJA:

I beg to *re-lay, on the Table a
copy each of the following Reports

(Hindi and English versions) under
sub-section (8) of section 10 of the
Banking Companies (Acquisition and
Transfer of Undertakings) Act, 1970:—

(i) Report on the working and
activities of the Central Bank of
India for the year ended the 31st
December, 1978 along with the Ac-
counts and the Auditor's Report
thereon.

(ii) Report on the working and
activities of the Bank of India for
the year ended the 31st December,
1978 along with the Accounts and
the Auditor's Report thereon.

(iii) Report on the working and
activities of the Punjab National
Bank for the year ended the 31st
December, 1978 along with the Ac-
counts and Auditor's Report there-
on.

(iv) Report on the working and
activities of the Bank of Baroda
for the year ended the 31st Decem-
ber, 1978 along with the Accounts
and Auditor's Report thereon.

(v) Report on the working and
activities of the United Commercial
Bank for the year ended the 31st
December, 1978 along with the Ac-
counts and Auditor's Report there-
on.

(vi) Report on the working and
activities of the Canara Bank for
the year ended the 31st December,
1978 along with the Accounts and
Auditor's Report thereon.

(vii) Report on the working and
activities of the United Bank of
India for the year ended the 31st
December, 1978 along with the
Accounts and the Auditor's Report
thereon.